(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 08^{TH} day of AUGUST, 2019.

ORIGINAL APPLICATION NO. 330/346/2014

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

VERSUS

- Union of India through General Manager, N.C. Railway, Head Quarters Office, Subedarganj, Allahabad.
- 2. Divisional Railway Manager, N.C. Railway, DRM's Office, Allahabad.
- 3. Senior Divisional Personnel Officer, North Central Railway, DRM's Office Allahabad.
- 4. Divisional Electrical Engineer (Operation), North Central Railway, DRM's Office Allahabad.

.....Respondents

Advocate for the Applicant : Shri Sudama Ram

Advocate for the Respondents : Shri G K Tripathi

ORDER

Heard Shri Sudama Ram, learned counsel for the applicant and Shri G K Tripathi, learned counsel for the respondents.

- 2. Learned counsel for the applicant has stated that the OA has become infructuous.
- 3. Accordingly, the OA is dismissed for having become infructuous. Consequently, all the listed MA's are also dismissed for having become infructuous.

(JUSTICE BHARAT BHUSHAN) MEMBER-J

Arun..